

LOK SABHA

BULLETIN-PART II
(General Information relating to Parliamentary and other matters)

Nos. 373 - 412]

[Monday, July 22, 2024/ Ashadha 31, 1946 (Saka)]

No. 373

Table Office

No 'Zero Hour' on Tuesday, the 23rd July, 2024

Members are informed that owing to the presentation of the Union Budget on Tuesday, 23rd July, 2024, there will be no 'Zero Hour' on Tuesday, the 23rd July, 2024. Accordingly, the Portal **will not remain operational** from immediately after 0900 hours on Monday, the 22nd July, 2024 to 1000 hours on Tuesday, the 23rd July, 2024.

Further, for raising matters on Wednesday, the 24th July, 2024, the Portal will remain operational to receive notices from 1000 hours on Tuesday, the 23rd July, 2024 to 0900 hours on Wednesday, the 24th July, 2024.

Kind cooperation of Hon'ble Members is solicited.

No. 374

Legislative Branch-I

Supply Of Copies Of Budget Speech - 2024-25

The Union Budget for 2024-25 will be presented to Lok Sabha on Tuesday, the 23rd July, 2024 at 11 A.M.

2. Union Budget speech will be made available to members from Publications Counter, Parliament House of India on that day after the Finance Minister has finished her Budget Speech and introduced the Finance Bill.
3. Members who do not take a copy of Budget speech on that day may collect the same from the Publications Counter on a later date.

No. 375

Legislative Branch-I

Availability of Union Budget Papers, 2024-25 through Members' Portal

Members are informed that Union Budget Documents, 2024-25 will be made available online through Members' Portal on Tuesday, the 23rd July, 2024 after presentation of the Budget.

No. 376

Legislative Branch-I

Supply of Budget sets in respect of Union Territory of Jammu and Kashmir

Members are informed that sets of Budget papers for 2024-25 in respect of Union Territory of Jammu and Kashmir will be circulated through Member's Portal after their presentation on 23rd July, 2024.

Members are also informed that hard copies of Budget speech will be made available through Publications Counter.

Members are requested to obtain hard copies of Budget speech through Publications Counter after their presentation.

No. 377

Question Branch

Result of Ballots of Notices of Starred and Unstarred Questions

Members are informed that ballots in respect of notices of Starred and Unstarred Questions received upto 1000 hrs. on 22nd July, 2024 for the sitting of Lok Sabha to be held on 07.08.2024 was held in the presence of Dr. Alok Kumar Suman, MP and Shri Satya Vijay Ram, Director, Lok Sabha Secretariat in Question Branch, 128-B, Samvidhan Sadan, New Delhi. A total of 1074 notices were received, whereas 261 Members participated in the ballot for 07.08.2024.

2. The result of the ballots has been uploaded on the Homepage viz. loksabha.nic.in.

No. 378

Conference And Protocol Branch

Visit of Hon. Dr. Tulia Ackson, President of Inter-Parliamentary Union (IPU) and Speaker of the National Assembly of the United Republic of Tanzania

Members are informed that Hon. Dr. Tulia Ackson, President of Inter-Parliamentary Union (IPU) and Speaker of the National Assembly of the United Republic of Tanzania is on an official visit to India from 19 to 25 July, 2024.

Hon. Dr. Tulia Ackson will witness the proceedings of Lok Sabha from 'Special Box' on Tuesday, 23 July, 2024 at 1100 hrs.

Hon. Dr. Tulia Ackson has arrived Delhi on 19 July, 2024. During her stay in India, Hon. Dr. Tulia Ackson along with Delhi will also visit Agra.

**Election of Members of Lok Sabha to Committee on Welfare of Other Backward Classes
(2024-25)**

In pursuance of motion moved in and adopted by the House on 01 July, 2024 for election of members of Lok Sabha to the Committee on Welfare of Other Backward Classes (2024-25), the programme of election is notified as given below:-

Number of Members to be elected	:	20 (Twenty)
Last date for nomination	:	Wednesday, 31 July, 2024 (upto 1600 hours)
Last date for withdrawal	:	Friday, 02 August, 2024 (upto 1600 hours)
Date, time and venue of Election (if necessary)	:	Thursday, 08 August, 2024 (from 1100 hours to 1600 hours in Committee Room No. 62, Samvidhan Sadan)
Counting of votes (if necessary)	:	Counting of votes may be done on same day after conclusion of voting.

2. As per regulations 2(2)(a) and 3 of the regulations for holding of elections to the Committees by means of single transferable vote, a member cannot propose her/his own nomination to a Committee. The nomination of a member should be proposed by another member. A Member who desires to propose nomination of other member to the Committee is requested to give notice of nomination in the prescribed "Nomination Paper". Similarly, a member who desires to withdraw her/his candidature from the election is also requested to give notice of withdrawal under her/his signature by filling Para 1 of the prescribed "Withdrawal Form". In case, a candidate who is willing to withdraw her/his candidature is not readily available or is not in a position to give the notice of withdrawal under one's signature, the Leader or Chief Whip of the Party to which the candidate belongs, may give notice of withdrawal on behalf of such candidate by filling Para 2 of the prescribed "Withdrawal Form". The requisite forms in this regard are available in the Parliamentary Notice Office (PNO). Duly filled in forms of nomination or withdrawal, as the case may be, should be delivered in the PNO before the date and time notified in the election programme above. Nomination/withdrawal paper which is filled in incorrectly or incompletely or which does not contain the signature of the Member/Leader/Chief Whip giving notice thereof, as the case may be, or is received after the expiry of the prescribed date and time shall be treated as invalid.

Elections to Committees

In pursuance of motions moved in and adopted by the House for election of members of Lok Sabha to the following Committees, the programme of election is notified as given below:-

Sl. No.	Name of Committee	No. of Lok Sabha members to be elected	Date of moving the motion	Last date for receiving Nomination	Last date for receiving withdrawal	Date, time and venue of election (if necessary)	Counting of votes (if necessary)
1.	Committee on Estimates (2024-25)	30	28.06.2024 (Friday)	29.07.2024 (Monday) Upto 1600 hrs.	31.07.2024 (Wednesday) Upto 1600 hrs.	06.08.2024 (Tuesday) From 1100 to 1600 hrs. in Committee Room No. 62, Samvidhan Sadan	Counting of votes may be done on same day after conclusion of voting.
2.	Committee on Public Accounts (2024-25)	15	-do-	-do-	-do-	-do-	-do-
3.	Committee on Public Undertakings (2024-25)	15	01.07.2024 (Monday)	30.07.2024 (Tuesday) Upto 1600 hrs.	01.08.2024 (Thursday) Upto 1600 hrs.	08.08.2024 (Thursday) From 1100 to 1600 hrs. in Committee Room No. 62, Samvidhan Sadan	-do-
4.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2024-25)	20	-do-	-do-	-do-	-do-	-do-

2. As per regulations 2(2)(a) and 3 of the regulations for holding of elections to the Committees by means of single transferable vote, a member cannot propose her/his own nomination to a Committee. The nomination of a member should be proposed by another member. A Member who desires to propose nomination of other member to the Committee is requested to give notice of nomination in the prescribed "Nomination Paper". Similarly, a member who desires to withdraw her/his candidature from the election is also requested to give notice of withdrawal under her/his signature by filling Para 1 of the prescribed "Withdrawal Form". In case, a candidate who is willing to withdraw her/his candidature is not readily available or is not in a position to give the notice of withdrawal under one's signature, the Leader or Chief Whip of the Party to which the candidate belongs, may give notice of withdrawal on behalf of such candidate by filling Para 2 of the prescribed "Withdrawal Form". The requisite forms in this regard are available in the Parliamentary Notice Office (PNO). Duly filled in forms of nomination or withdrawal, as the case may be, should be delivered in the PNO before the date and time notified in the election programme above. Nomination/withdrawal paper which is filled in incorrectly or incompletely or which

does not contain the signature of the Member/Leader/Chief Whip giving notice thereof, as the case may be, or is received after the expiry of the prescribed date and time shall be treated as invalid.

No. 381

Committee Branch-I

Election of two members to the Central Building and Other Construction Workers' Advisory Committee

In pursuance of motion moved in and adopted by the House on 22 July, 2024 for election of 02 members of Lok Sabha to the Central Building and Other Construction Workers' Advisory Committee, the programme of election is notified as given below:-

No. of members to be elected	:	Two
Last date for nomination	:	Wednesday, 24 July, 2024 (up to 1600 hours)
Last date for withdrawal	:	Friday, 26 July, 2024 (up to 1600 hours)
Date, time and venue of Election (if necessary)	:	Friday, 02 August, 2024 (from 1100 hours to 1500 hours in Committee Room No. 62 Samvidhan Sadan).
Counting of votes (if necessary)	:	Counting may be done on same day after conclusion of voting

2. As per regulations 2(2)(a) and 3 of the regulations for holding of elections to the Committees by means of single transferable vote, a member cannot propose her/his own nomination to a Committee. The nomination of a member should be proposed by another member. A Member who desires to propose nomination of other member to the Committee is requested to give notice of nomination in the prescribed "Nomination Paper". Similarly, a member who desires to withdraw her/his candidature from the election is also requested to give notice of withdrawal under her/his signature by filling Para 1 of the prescribed "Withdrawal Form". In case, a candidate who is willing to withdraw her/his candidature is not readily available or is not in a position to give the notice of withdrawal under one's signature, the Leader or Chief Whip of the Party to which the candidate belongs, may give notice of withdrawal on behalf of such candidate by filling Para 2 of the prescribed "Withdrawal Form". The requisite forms in this regard are available in the Parliamentary Notice Office (PNO). Duly filled in forms of nomination or withdrawal, as the case may be, should be delivered in the PNO before the date and time notified in the election programme above. Nomination/withdrawal paper which is filled in incorrectly or incompletely or which does not contain the signature of the Member/Leader/Chief Whip giving notice thereof, as the case may be, or is received after the expiry of the prescribed date and time shall be treated as invalid.

No. 382

Reporters' Branch

Approved text of 'Matters under Rule 377'

Members are informed that only the approved text with regard to 'Matters under Rule 377' goes on record, as per the provision of Rule 377C (2) of the Rules of Procedure and Conduct of Business in Lok Sabha.

Therefore, only those matters raised by the Members that conform to the approved text, will form part of the record.

Likewise, CDs of only those Matters under Rule 377 raised by the Members that are in conformity with the approved text will be supplied to the Members on request.

Kind cooperation of Members in this regard is solicited.

No. 383

Reporters' Branch

Confirmation / Corrections by Members in Speeches

Members are informed that the 'uncorrected version' of the Members' speeches is being uploaded on an hourly basis on the Lok Sabha Website under "Debates / Uncorrected Debates". The Members may access it to make corrections, if any, in their speeches.

The speeches of Members are also being sent to the Members concerned individually, through emails, soon after they are made. The Members may access these speeches, to make corrections, if any.

Considering the fact that the Members remain busy during the Session, it has been decided to give ample time to Members, i.e., up to seven days after conclusion of the Session to make corrections in the speeches they delivered during that particular Session and send the corrected version to the Editorial Branch by email at: editorial.ls@sansad.nic.in within the said period.

In case it is not so returned, the transcript prepared by the Reporters will be considered as final and authentic.

Kind cooperation of Members in this regard is solicited.

No. 384

Reporters' Branch

Procedure Regarding Laying of Speeches

The Chair, at times, directs that speeches of such Members who could not participate in discussions in the House on account of paucity of time be laid on the Table, if the Member so desires. In compliance with the directions of the Chair, Members provide hard copies of their speeches at the Table, before the reply of the Minister concerned. It is felt desirable that such speeches as are proposed to be laid by Members on the Table be sent to the email ID: lstableoffice@sansad.nic.in, before the reply of the Minister on the subject.

Further, the said soft copies of speeches for laying purpose related to the subject matter under discussion may be prepared in MS Word format, as a running text, not containing annexures, bullet

points and other documents.

Members are also informed that for seamless incorporation of Hindi speeches, a link titled “Download Unicode Hindi Font Utsaah”, containing (i) Unicode Hindi Font Utsaah and (ii) Unicode Bilingual Typing Tool (GIST), has been provided on the Lok Sabha Website Homepage, under the **Navigation Icon: Business / Debates / Procedure for Downloading Hindi Font**. Members are requested to download both of them and use them for preparing their speeches meant for the purpose of laying.

Since this is a new procedure, Members may alternatively lay hard copies of their speeches on the Table for the time being. However, providing hard copies of speeches should be restricted to the minimum. Members who have already spoken on the subject on the floor of the House, need not give copies of their speeches for the purpose of laying.

Kind cooperation of Members in this regard is solicited.

No. 385

Editorial Branch

Correction of Speeches by Members

In order to achieve the objective of paperless Parliament, Hon. Members are requested to access their speeches from Lok Sabha Website <https://sansad.in/ls> → ‘Business’ → ‘Debates’ → ‘Uncorrected Debates’ of a particular day and print them for confirmation and correction of inaccuracies, if any, which might have occurred in the process of reporting. **Hon. Members are also requested to make legible corrections in ink, if any, and then send duly signed scanned copy of the same to the Editorial Branch by email at: editorial.ls@sansad.nic.in** Besides, this practice of receiving correction in speeches by e-mail, hard copies of such corrections are also accepted in the Editorial Branch. **Hence, Hon. Members including Hon. Ministers may also send duly signed and corrected transcript of their speeches to Editorial Branch, Room No. 510, Parliament House Annexe, New Delhi.**

As per rules, the following may please be kept in view that only minor corrections, namely, those in respect of grammatical errors, misreporting of quotations, figures, names etc. are permissible. Improvement of literary form or altering substance by additions, copious substitution or deletions are not admissible. Hon. Members including Hon. Ministers are, therefore, requested to make only the said permissible corrections to ensure their correct incorporation in the final edited version of Debates. Please ensure that the proposed corrections are legible.

Kind co-operation of the Hon'ble Members is solicited.

No. 386

Editorial Branch

Permission for Reproduction of Material from Lok Sabha Debates

Kind attention of Hon. Members is invited to Rule 379 of the Rules of Procedure and Conduct of Business in Lok Sabha which, *inter alia*, states that full report of the proceedings of the House would be published under the directions of the Speaker. Similarly, Rule 382 (1) provides that the Speaker may authorize printing, publication, distribution and sale of any paper, document or report in connection with

the business of the House. The copyright of Lok Sabha Debates vests in the Hon. Speaker. As such permission of Hon. Speaker is required for reproduction of any material from the Lok Sabha Debates under the Copyright Act.

Hon. Members are requested that they may seek prior permission of the Hon. Speaker whenever they intend to publish any material from the Lok Sabha Debates. Editorial Branch of the Secretariat processes the cases relating to the grant of permission for reproduction of material from Lok Sabha Debates.

Kind co-operation of the Hon. Members is solicited.

No. 387

Editorial Branch

Constituent Assembly Debates (English and Hindi Versions)

Hon. Members are informed that reprinted sets of Constituent Assembly Debates are available in English and Hindi. The English Version set is in the form of five Books (Book Nos. 1 to 5) and Hindi Version set is in form of eight Books (Book Nos. 1 to 8).

Only a complete set of these Debates can be purchased. Debate(s) of particular day(s) is/are not available for sale. The price of one set of C.A. Debates is Rs. 4000/-. However, a rebate of 25 per cent will be allowed to Hon. Members of Parliament on purchase of only one set each for his/her personal use.

These sets are available for sale at the Sales Unit, Lok Sabha Secretariat, Parliament House Annexe, New Delhi.

No. 388

Editorial Branch

Unparliamentary Expressions

Hon. Members are informed that a publication titled 'Unparliamentary Expressions' (2009) is available on sale.

It contains references to words and expressions declared unparliamentary in the Central Legislative Assembly, Constituent Assembly of India (Legislative), Provisional Parliament, First to Fourteenth Lok Sabha (1952 to Feb. 2009), Rajya Sabha, State Legislatures in India and some of the Commonwealth Parliaments including the British House of Commons.

The compilation has been divided into two parts. Part-I contains words and Expressions in English, while Part-II contains Words and Expressions in Hindi and Hindi/English Translations of words and expressions received in other languages.

The compilation is priced at Rs. 1700/-. However, a rebate of 25 per cent will be allowed to Hon. Members of Parliament on purchase of only one copy each for his/her personal use. The publication is available for sale at the Sales Unit, Lok Sabha Secretariat, Parliament House Annexe, New Delhi.

Help-desk to familiarise MPs of MPLADS and fund flow system through web-application in PDR, PHA

Hon'ble Members are informed that a help-desk set up by Ministry of Statistics and Programme Implementation to familiarise MPs of MPLAD Scheme and fund flow system through web-application and for resolving queries instantly is functional in PDR, PHA, during the 2nd Session of 18th Lok Sabha from 22, July to 12, August 2024, (10.00 AM to 6PM). Hon'ble Members may kindly visit and sort out their queries, if any.

Kind cooperation of Hon'ble Members is solicited.

Availability of Video Clips of Individual Speeches of Members on Members' Portal and on Pen-Drives

Hon'ble Members may be aware that the proceedings of Lok Sabha are televised 'Live' and recorded by the Sansad TV- Lok Sabha. The video clips of individual speeches of members delivered in Lok Sabha are made available to them through their Members' Portal Account and the public portal of Digital Sansad for downloading. The Audio Visual and Telecasting Unit of the Secretariat preserve the video recordings of the proceedings of the House for archival purposes.

2. Hon'ble Members desirous of obtaining the video recordings of their participation in the proceedings of the House may get the same in pen-drive on complementary basis from the Audio Visual and Telecasting Unit. Members may send their requests indicating the date(s), time and subject(s) of their participation to the Deputy Director (A.V. &T Unit), Room No. G-140, Parliament Library Building, Phone Nos. 23034505, 23035347, Email-avunit-lss@sansad.nic.in

Availability of Viewing Facility of Recordings of Parliamentary Proceedings and Other Functions

Hon'ble Members are informed that the recordings of the proceedings of Lok Sabha and films on parliamentary practices and procedures, available in the Audio Visual and Telecasting Unit, can be viewed on TV / PC monitors in Room No. G-140 (Ground Floor), Parliament Library Building from 10.30 A. M. to 6 P.M. on all working days. Recordings of the International Parliamentary Conferences and Seminars and other parliamentary functions held in India are also available for viewing.

2. Members interested in listening to/ viewing these audio- video collections may visit the Audio Visual and Telecasting Unit Room No. G-140, Parliament Library Building, Phone Nos. 23034505, 23035347, Email-avunit-lss@sansad.nic.in.

No. 392

LAARDIS (PRISM)

Providing Round-the-Clock Research and Information Support to Members of Parliament

Parliamentary Research and Information Support to Members (PRISM) has been providing Round-the-Clock Research and Information support to the Members of Parliament. Designated Officers are attending to the queries of Hon'ble Members and providing them the desired research input(s) at the earliest possible time. Hon'ble Members are requested to call at Mobile No. 9711623767 (Whatsapp) or mail at prism-lss@sansad.nic.in or lssprism@gmail.com to avail the facility.

Kind cooperation of Hon'ble Members is solicited.

No. 393

Press & Public Relations Wing

Media Briefing Room in North Utility Building of Parliament House

Members are informed that a Media Briefing Room has been set up in Room no. 20 of the North Utility Building of Parliament House to facilitate the Members to give bytes/interviews to media.

2. Members may use the above facility as per their requirements.

No. 394

Parliament Security Service

Security Arrangements in Parliament Estate

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

No. 395

Parliament Security Service

Entry Regulations into the Central Hall, Samvidhan Sadan

Entry in Central Hall, Samvidhan Sadan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even when accompanied by the Hon'ble Members of Parliament. This is in the interest of security in Parliament Estate.

Entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs to the Central Hall, Samvidhan Sadan will remain open as in the past.

Kind cooperation of Hon'ble Members is solicited.

No. 396

Parliament Security Service

Restrictions on Admission into Lobby of the Lok Sabha during the Session

The admission to Lobby is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBY";and
- ii. C.P.W.D. staff working in the Sansad Bhavan whose presence is functionally required in connection with the discharge of their official duties.

No. 397

Parliament Security Service

Carrying or Display of Fire Arms in Parliament Estate

The carrying or display of arms and ammunition in any part of the Parliament Estate is strictly prohibited. Only security personnel specifically deployed in the Parliament House with authorization from Parliament Security are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

No. 398

Parliament Security Service

Distribution of Literature, Pamphlets, Press Notes, Leaflets within the Precincts of the Parliament Estate

As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or any matter printed or otherwise should be distributed without the prior permission of Hon'ble Speaker within the precincts of the House. Placards are prohibited inside the Parliament Estate.

Kind cooperation of Hon'ble Members is solicited.

No. 399

Parliament Security Service

Stoppage of Entry of Armed Escorts / P.S.O. coming to Parliament Estate

Consequent to the decision taken by the General Purposes Committee of the Rajya Sabha and Meeting of Hon'ble Speaker with Leaders of Parties and Groups in Lok Sabha, "Armed Escorts/ P.S.O. (Personal Security Officer) of Hon'ble Ministers/Hon'ble Members of Parliament would not be permitted inside the Parliament House Estate." They may peel off from the vehicle at the respective Iron Gates itself.

Kind cooperation of the Hon'ble Members is solicited.

No. 400

Parliament Security Service

Speed Regulation of Vehicles entering Parliament Estate

With the installation of modern security gadgets in Parliament Estate, it is essential to observe certain speed regulations for vehicular movements within the Estate. The speed of vehicles may be kept restricted to 10 Kms per hour till the vehicles cross the last barrier at the Iron Gates. Necessary warning signages have been prominently displayed at suitable locations.

Hon'ble Members of Parliament are requested to kindly give suitable instructions to their drivers for observance of speed regulations while driving inside the Estate.

Kind cooperation of Hon'ble Members is solicited.

No. 401

Parliament Security Service

Advisory for Pedestrians regarding movement through Iron Gate No.1

Security Gadgets have been installed at Iron Gate No. 1 to regulate vehicular movements and to strengthen the security arrangements in the Parliament Estate. Pedestrians are, therefore, requested not to cross these Gadgets on foot.

Hon'ble Members of Parliament are requested to use Ferry Services at this gate for their movement from the Iron Gate to Building Gates of Parliament Estate & back and avoid movement on foot through this gate.

Kind cooperation of Hon'ble Members is solicited.

No. 402

Parliament Security Service

Physical Check of Cars / Vehicles and Briefcases

For security reasons, Hon'ble Members are advised to check their cars and briefcases before coming to the Parliament Estate. In case of self-driven cars, Hon'ble Members are requested to check the dickey, seats, engine etc. before proceeding to the Parliament House Complex.

Hon'ble Members who desire to use bicycle as transport may gain access through Iron Gates and are requested to park bicycle at earmarked place in Self-driven Vehicle Parking at Red Cross Road/Raisina Road and lock the bicycle properly. The bicycles used by Hon'ble Members will be treated as self-driven vehicles.

Kind cooperation of Hon'ble Members is solicited.

No. 403

Parliament Security Service

Switching Off the Mobile Phones and Alarm Bell inside Lok Sabha Chamber

In order to ensure smooth and unhindered proceedings of Lok Sabha and as a mark of respect to the Chair, Hon'ble Members are requested to switch off their mobiles and deactivate alarm bells before entering into the Lok Sabha Chamber.

Kind cooperation of Hon'ble Members is solicited.

No. 404

Parliament Security Service

Regulation of Vehicular Entry/Alighting/Parking Arrangement in Parliament Estate

All types of vehicles viz. Private cars of members, Taxis / Auto-rickshaws / Two-wheelers and other types of vehicles etc. without valid Parking Labels issued by Lok Sabha Secretariat will not be allowed entry inside the Parliament House precincts.

Members are informed that reception lounges have been established between Gates TKR-I & TKR-II and at IG-7 along with provision for ferry service to facilitate transportation to Parliament House, Samvidhan Sadan etc. Members using chauffeur driven cars are requested to alight at the newly constructed lounges at the locations referred to above and use battery operated cars for their movements to Parliament House / Samvidhan Sadan and back. This eco-friendly initiative will also contribute towards reducing congestion near Makar Dwar and its vicinity. Details about traffic movement plan and parking is given below:-

- (i) **Self-driven Vehicles Parking for MPs:** Outside South Utility at Raisina Road and North Utility of Sansad Bhawan at Red Cross Road respectively. Members can enter Parliament Estate through Reception Office from these parkings.
- (ii) **Chauffeur-driven Vehicles Parking for MPs:** Behind Rail Bhawan near Vijay Chowk

outside and behind Parliament House Annexe at Gurudwara Rakabganj Road outside.

- (iii) Iron Gate-I and Talkatora Road I & II: Entry/ Exit of authorized labeled vehicles of Hon'ble Members as per practice in vogue.
- (iv) **Facility of Transit Lounge at Iron Gate No.7 (Vijay Chowk Side):** Alighting point of members outside the gate. Members can avail the facility of ferry car/e-vehicle/golf cart upto Makar Dwar of Sansad Bhavan or other buildings in PH Complex. For departure also, these vehicles will be available in front of Makar Dwar or Building Gate No.1 up to Transit Lounge.
- (v) **Facility of Transit Lounge at Talkatora Road:** Alighting point of members. Members can avail the facility of ferry car/e-vehicle/ golf cart upto Sansad Bhavan, Samvidhan Sadan and Parliament Library Building. For departure these vehicles will be available in front of Makar Dwar or Building Gate No.1 at Parliament House Complex upto Transit Lounge.

Kind cooperation of Hon'ble Members is solicited.

No. 405

Parliament Security Service

Issue of PA/PS Passes

Entry Pass for only one PA/PS for entry into Parliament Estate, valid for Session/ Inter Session period, is issued on an application made by the Member on a prescribed format available in Centralised Pass Issue Cell, North Utility Block at Red Cross Road. On every fresh appointment of the PA/ PS, Hon'ble MP's signature is mandatory in the register kept in CPIC.

The following supporting documents i.e. duly filled in prescribed form along with Character Verification Form, Undertaking by Hon'ble MP, two self-attested copies of Aadhaar {in case the applicant bears two addresses (Permanent & Correspondence), supporting documents for both the addresses, old PA Pass (in case of renewal/ change of PA) and one Passport size photograph are required. Entry Pass will be issued to PA/PSs only after verification of documents.

Hon'ble Members are requested to direct their drivers and PA/PSs to comply with security and traffic regulations. The drivers may also be directed to strictly adhere to designated circulation routes and park their vehicles at the specified parking areas.

Kind co-operation of Hon'ble Members is solicited.

No. 406

Parliament Security Service

Access Control of Vehicles

Modern Security Gadgets are installed in the vicinity of Iron Gates within the Parliament House Estate. These security gadgets, equipped with safety features, are designed to allow access to LMV-NT

vehicles viz. Motor Cars, Jeeps, SUVs only. As an additional security feature, Radio Frequency Tags have been issued to all authorized vehicles and accordingly, access control of vehicles is regulated through RF Readers installed at the locations. To ensure safety and security of Members of Parliament, vehicles other than those in LMV-NT category viz. Motor Cars, Jeeps, SUVs (carrying authorized Car Parking Label and Radio Frequency Tag), will not be permitted to enter through Iron Gates of Parliament House Estate.

Kind co-operation of Members is solicited.

No. 407

Parliament Security Service

**Functioning of Reception Office and Centralised Pass Issue Cell
in Sansad Bhavan**

Hon'ble Members are informed that the Reception office and Centralised Pass Issue Cell (CPIC) Counters will remain functional at North Utility Block at Red Cross Road and South Utility Block of the Sansad Bhavan at Raisina Road (Opposite Rail Bhavan). The Reception Office and CPIC can be approached through roundabout at Rail Bhavan Red Cross Road & Raisina Road. This is in addition to the already existing arrangements in Parliament House Complex.

Kind co-operation of Hon'ble Members is solicited.

No. 408

Parliament Security Service

Guidelines for Operation of Security Gadgets in Parliament Estate

1. Modern Security Gadgets have been installed in the Parliament House Complex to restrict unauthorized entry.
2. A distance of at least five feet between two vehicles may be maintained while crossing the Boom Barrier as the system allows clearance of only one vehicle at a time. In case any vehicle accidentally hits the Boom Barrier, the driver must **STOP** the vehicle immediately.
3. Kindly adhere to the speed limits displayed at appropriate locations while entering through security gadgets. Members are requested to brief their drivers accordingly.
4. Occupants of vehicles are to be identified at the second Boom Barrier. Members are accordingly requested to stop for checking at Boom Barrier-II.
5. It may be ensured that the speed of the vehicle does not exceed 10 kmph till the vehicle crosses the last gadget at the Iron Gates. The gadgets are designed in such a manner that they may get activated immediately in an emergency. In case the speed of vehicles exceeds the speed limit of 10 kmph, it may be difficult for the person driving the vehicle to bring the vehicle to a safe halt. **Impact against the Tyre Killers and Road Blockers can cause serious damage to the vehicle**

and injuries to the occupants.

6. Security Power Fence (SPF) has been installed in the entire perimeter of PH Complex. The power fence will give a deterrent shock (as per internationally permissible standards) to any person coming in contact with the fence. Kindly avoid coming close to the power fence.
7. In case Bollards are being lowered for giving passage to bigger vehicles, the vehicles, which are following such big vehicles, should wait till the Bollards are fully raised and clearance given by the security official at the spot.
8. Pedestrians are requested not to walk over the security gadgets which are installed on road. It may cause grievous hurt in case of sudden activation.
9. Walking on foot behind a vehicle crossing a Boom Barrier is dangerous. The Boom will suddenly hit the person, once the vehicle cross the Boom Barrier. Use only pedestrian path near Boom Barrier.
10. Hon'ble Members are requested to keep Alarm / Reminder Tones of their mobile phones in OFF mode to maintain the decorum in the House and as a consideration to fellow members.

Kind co-operation of Hon'ble Members is solicited.

No. 409

Parliament Security Service

Entry Regulations in the Sansad Bhavan

The entry regulations in the Sansad Bhavan will be as under:

MAKAR DWAR (Opposite Building Gate No. 1 Samvidhan Sadan)	:	Hon'ble Members of Parliament
GAJ DWAR (Towards Iron Gate No. 2)	:	Ceremonial Gate/VVIP Gate
HANS DWAR (Near North Utility Block adjacent to Red Cross Road)	:	Hon'ble Speaker/Ministers/MPs
GARUD DWAR (Towards round about Rail Bhawan)	:	Officials,Media,Visitors coming to Lok Sabha Galleries and Material gate
SHARDUL DWAR (Near South Utility Block adjacent to Raisina Road)	:	Hon'ble Ministers/MPs/Officials/Media and Visitors coming to Rajya Sabha Galleries

ASHVA DWAR : **Hon'ble Chairman/ Deputy Chairman, Rajya Sabha**
(Towards Iron Gate No. 1)

Entry in the Sansad Bhavan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of Parliament and PH Estate.

Kind cooperation of Hon'ble Members is solicited.

No. 410

Parliament Security Service

Show Round of Visitors to Parliament House during Inter-Session Period

The Show Rounds of Parliament House to the visitors will be arranged as usual on all working days during *Inter-Session* period between 1030 hrs. and 1730 hrs. except during weekend, Gazetted Holidays and 05 working days prior to the commencement of the Session due to administrative and security concerns. During inter-session period Group Show round are restricted to maximum 50 persons in one requisition and request for the same should reach 3 working days prior to the visit for verification of antecedents. Show round will not be conducted if the verification is not received or received with adverse remarks. Show rounds are restricted 05 days before the commencement of the Session till the adjournment *sine die* of the Session.

Kind co-operation of Members is solicited.

No. 411

Parliament Security Service

Issue of Visitors' Gallery Passes during Session Period

Hon'ble Members are informed that total five (5) visitors' passes per member per day will be issued and only 02 visitors in a single time slot will be accommodated due to limited seating arrangements in the public gallery during the proceedings of Lok Sabha.

1. Members are requested to provide correct addresses, contact numbers, copies of the Aadhar card of the guests/visitors with the application form for issuing of public gallery passes.
2. Members of Parliament are requested to send the request of sponsored visitors/ guests at least three (3) working days before their scheduled visit for verification.
3. Passes are issued on first cum first served basis as the seating capacity in the visitor gallery is limited.
4. Group passes and same day passes for the Visitors' Galleries are discontinued due to security reasons.
5. Gallery Passes will be issued subject to the completion of verification of character and antecedents through local police/state police. Passes will not be issued in the absence of verification or in case of an adverse remark. All visitors will be subjected to thorough security checks as per norms.
6. Members may avail of the online mode of application for issue of Gallery Passes by accessing <https://darshan.sansad.in> and login through members login credentials followed by steps mentioned therein. In case of any difficulty in accessing the portal, Members may kindly contact (i) Shri Divyansh Sharma: 9560 924 942 and (ii) Shri Dheeraj Chamyal: 9717 494 836.
7. Members may also avail offline mode of application by downloading Public Gallery (Visitors Card)

applicant form from <https://sansad.in/ls/download>. Gallery passes forms are also available at CPIC, North Utility Block at Red Cross Road and South Utility Block at Raisina Raod. **However, the visitors are allowed entry from South Utility Reception only.**

STEPS INVOLVED IN ONLINE APPLICATION AND ACCESS OF VISITOR'S PROTOCOL IN THE VISITORS' MANAGEMENT SYSTEM

1. QR Code Approval:

Upon approval of Lok Sabha/ Rajya Sabha Visitors' Gallery visit, the visitor will receive a QR code on his/her mobile phone, as entered in the online application form.

2. Visit Day Protocol:

On the day of scheduled visit, the visitor will present the QR code (hard copy to be arranged by visitor) at the respective Lok Sabha / Rajya Sabha counter at the South Utility Reception along with original Aadhar card for spot verification.

3. Verification and Smart Visitors' Gallery Card Issuance:

After verification of credentials by the Reception Officer, the Issuing Authority at the Reception Counter will take a biometric impression & photograph of the visitor and issue a Smart Visitors' Gallery Card to the visitor.

4. Access to Visitors' Gallery with Smart Card:

To access the Lok Sabha/Rajya Sabha Visitors' Gallery, the visitor will be required to tap the Smart Visitors' Gallery Card and submit their Biometric impression simultaneously at each Flap Barrier along the designated route.

5. Smart Visitors' Gallery Card Deposit during Exit :

Upon completion of the visit, the visitor will proceed to the exit gate at the South Utility Block and tap the Smart Visitors' Gallery Card at the exit point Flap Barrier to gain exit. The Smart Visitors' Gallery Card must be compulsorily handed over to the Security Officer deployed at the Exit Gate.

6. Non-deposition of Smart Visitors' Gallery Card :

Failure to hand over the Smart Visitors' Gallery Card upon completion of the visit may lead to permanent debarment of the visitor from entering the Parliament House precincts.

Kind co-operation of the Hon'ble members is solicited.

No. 412

Parliament Security Service

**Issue of Visitors' Cards on the occasion of
Presentation of General Budget**

Application for visitors' cards on the occasion of the presentation of General Budget on Tuesday, 23rd July, 2024 at 11.00 A.M. will be accepted up to 2 P.M. on Wednesday the 18th July, 2024. Application received after the said date and time will not be entertained.

2. The cards to be issued will be valid from 11.00 A.M. on 23rd July, 2024.

3. On the top of the applications for visitors' Cards, Hon'ble Members may please write in bold

letters 'FOR BUDGET', if applied manually due to technical problem in Smart Visitors Management System Portal.

4. As the seating capacity in the visitors' Gallery of Lok Sabha is limited and usually there is a heavy rush of visitors on this occasion, a Hon'ble Member may apply for visitor's card for **one person only**. In issuing visitors' cards ***preference will be given to the spouses of Hon'ble Members***. Further, the issue of visitors' card will be stopped as soon as the number of cards reaches the seating capacity.

5. Members are requested to provide their correct addresses, contact numbers, a copy of the Aadhar card of visitors / guests with the application form for issuing of public gallery passes.

6. Members of Parliament are requested to send the request of sponsored visitors/ guests at least three (3) working days before their scheduled visit for police verification.

7. Passes are issued on first cum first served basis as the seating capacity in the visitor gallery is limited.

8. Group passes and same day passes for the Visitors' Galleries are discontinued due to security reasons.

9. Gallery Passes will be issued subject to the completion of necessary verification of character and antecedents through local police/ state police. Passes will not be issued if the verification report is not received or received with adverse remarks. All visitors will be subjected to thorough security checks as per norms.

10. Members may avail of the online mode of application for issue of Gallery Passes by accessing <https://darshan.sansad.in> and login through members login credentials. In case of any difficulty in accessing the portal Members may kindly contact **(i) Shri Divyansh Sharma: 9560924942 and (ii) Shri Dheeraj Chamyal: 9717 494 836**.

11. Members may also avail offline mode of application form available at CPIC, North Utility at Red Cross Road and South Utility Block at Raisina Road respectively. **However, the visitors are allowed entry from South Utility Reception only.**

STEPS INVOLVED IN ONLINE APPLICATION AND ACCESS OF VISITOR'S ROTOCOLIN THE VISITORS' MANAGEMENT SYSTEM

1. QR Code Approval:

Upon approval of Lok Sabha/ Rajya Sabha Visitors' Gallery visit, the visitor will receive a QR code on his/her mobile phone, as entered in the online application form.

2. Visit Day Protocol:

On the day of scheduled visit, the visitor will present the QR code (hard copy to be arranged by visitor) at the respective Lok Sabha / Rajya Sabha counter at the South Utility Reception along with original Aadhar card for spot verification.

3. Verification and Smart Visitors' Gallery Card Issuance:

After verification of credentials by the Reception Officer, the Issuing Authority at the Reception Counter will take a biometric impression & photograph of the visitor and issue a Smart Visitors' Gallery Card to the visitor.

4. Access to Visitors' Gallery with Smart Card:

To access the Lok Sabha/Rajya Sabha Visitors' Gallery, the visitor will be required to tap the Smart Visitors' Gallery Card and submit their Biometric impression simultaneously at each Flap Barrier along the designated route.

5. Smart Visitors' Gallery Card Deposit during Exit:

Upon completion of the visit, the visitor will proceed to the exit gate at the South Utility Block and tap the Smart Visitors' Gallery Card at the exit point Flap Barrier to gain exit. The Smart Visitors' Gallery Card must be compulsorily handed over to the Security Officer deployed at the Exit Gate.

6. Non-deposition of Smart Visitors' Gallery Card:

Failure to hand over the Smart Visitors' Gallery Card upon completion of the visit by the respective visitor may lead to debarment of the visitor from future visit to the Parliament House precincts.

Kind co-operation of the Hon'ble Members is solicited.

UTPAL KUMAR SINGH
Secretary General